

As per the State of the World's Children 2009, published by UNICEF, the Infant Mortality Rate(IMR) for the year 2007, was 54 per thousand live births for India, 19 per thousand live births for China, 5 per thousand live births for the United Kingdom and 7 per thousand live births for the United States of America. However, as per the latest available Sample Registration Survey (SRS) data released by the office of the Registrar general of India(RGI), the IMR for India for the year 2007 is 55 per thousand live births.

The Reproductive and Child Health Programme (RCH) II (2005-10) under the National Rural Health Mission (NRHM) (2005-12), comprehensively integrates interventions that improve child health and addresses factors contributing to mortality amongst children.

The components of child health care which help reduce child morbidity and mortality are as follows:

- Essential newborn care
- Immunization
- Infant and young child feeding
- Vitamin A supplementation and Iron and Folic Acid supplementation
- Early detection and appropriate management of Acute Respiratory Infections, Diarrhoea and other infections
- Integrated Management of Neonatal and Childhood Illnesses (IMNCI) and Pre- Service IMNCI
- Facility Based New Born Care
- Management of malnourished children

List of beneficiaries

1583 SHRI SANTOSH BAGRODIA:

SHRI KALRAJ MISHRA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government of India desires to publish the list of beneficiaries for medical treatment in leading newspapers; and

(b) if so, whether Government would provide additional funds for it?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Since health is a State subject, such records/details are not maintained/collected by Government of India.

Adulteration of milk

†1584. SHRI PRABHAT JHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of the fact that milk containing urea, low grade oil and detergent is being sold in the National Capital Region;

† Original notice of the question was received in Hindi.

- (b) if so, the details thereof;
- (c) whether the concerned department has been found involved in corruption in this regard;
- (d) if so, the number of guilty persons nabbed till now and the action taken against them; and
- (e) the steps being taken by Government to remove fear from the heart of people?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) There are certain reports in media about alleged sale of adulterated milk containing urea, low grade oil and detergent in some parts of the National Capital Region.

(c) and (d) There is no reports of involvement of any Government official in this regard.

(e) The Central, Government has already issued instructions to the Food (Health) Authorities of the States/UTs who are responsible for implementation of Prevention of Food Adulteration Act, 1954 and Rules 1955 in their State/UT to keep a strict vigil on quality of milk and milk products and take necessary preventive action under the provision of the PFA Act, 1954 and Rules, 1955 made thereunder.

Health Insurance

1585. SHRI MOHD. ALI KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that only 10 per cent people in our country have been insured in terms of health;
- (b) if so, the reasons for such low percentage; and
- (c) the steps being taken to achieve higher percentage, State-wise especially in Andhra Pradesh?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) No. The Health Insurance and other organized forms of payment for Health Services, including ESIS, CGHS and other such employer Schemes of Defence, Railways, PSUs etc. presently reach over 15% of the population in the country and is growing at a rapid pace, especially due to schemes like AarogyaSri and Rashtriya Swasthya Bima Yojana (RSBY) of Ministry of Labour which covers a large number of BPL families.

(c) Rashtriya Swasthya Bima Yojana of Ministry of Labour is being implemented in 21 States and statement is at the website of RSBY at www.rsby.in.

Andhra Pradesh has already covered over 18 million BPL households under the AarogyaSri Health Insurance Scheme.

Procurement of medicines under NRHM

1586. PROF. ALKA BALRAM KSHATR1YA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: